

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/104/KOB/2024 in CP(IBC)/21/KOB/2023
SECTION	SEC. 60 (5) IBC
NAME OF PARTIES	CENTRAL BANK OF INDIA V/S RAMAKRISHNAN SADAVSIVAN (IRP) AND ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	P PRASHANTH
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH.

01 April 2024

O R D E R

IA(IBC)/104/KOB/2024 in CP(IBC)/21/KOB/2023

Learned Counsel, Mr. P Prasanth appears on behalf of the Petitioner through Virtual mode. Learned IRP, Mr. Ramakrishnan Sadasivan (R1) appears through virtual mode. Learned Counsel, Mr. Akhil Suresh appears physically on behalf of The IDBI Bank Limited (R2).

Matter heard for a considerable time and **reserved for orders.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**